

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

32.

IA 1953(MB)2023,
IA 2508(MB)2023,
IA 2881(MB)2023,
IA 3680(MB)2023,
IN C.P. (IB)/698(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Labh Capital Services Pvt Ltd

Vs

Shah Brother Ispat Pvt. Ltd

SECTION: 7, 60(5), 33(3) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Anirban Sen, Ld. Counsel for the Applicant present. Mr. Rakesh Gupta, Ld. Counsel for the Resolution Professional present.
2. On the request of both the counsel, list this matter for hearing on **04.12.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)